

13

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/45/IB/2018  
NAME OF THE PETITIONER(S) : VOLTAS LTD  
NAME OF THE RESPONDENT(S) : MARG LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	V. J. ARUL RAJ	Counsel for Resp.	<i>V. J. Arul Raj</i>
2.	Rahul Chinnikrishnan	op. auditor	<i>Rahul</i>

**ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that he has filed counter and furnished copy of the same to the other side. He prayed for time for engaging a senior counsel to make submissions. Time is enlarged at request. Put up on 02.03.2018.

*sd/-*  
(S VIJAYARAGHAVAN)  
Member(Technical)

*sd/-*  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc